

Acc. No. 25667  
Dated 26.04.2015

**LOK SABHA DEBATES**

(Part II—Proceedings other than Questions and Answers)

Vol. I ]

First Day of the Fifteenth Session of  
First Parliament of India

[ No. 1

I

2

**LOK SABHA**

*Monday, 18th March, 1957.*

*The Lok Sabha met at Seventeen Minutes Past Twelve of the Clock.*

(MR. SPEAKER (SHRI M. A. AYYANGAR)  
in the Chair]

**QUESTIONS AND ANSWERS**

(No Questions: Part I not published)

12.17 hrs.

**DEATHS OF MEMBERS**

Mr. Speaker: I regret to inform the House of the sad demise of four friends, viz., Shri Syamnandan Sahaya, Dr. Manik Chand Jatav-vir, Shri B. G. Kher and Dr. R. U. Singh.

Shri Syamnandan Sahaya passed away on the 14th March, 1957, at Muzaffarpur at the age of 56. He was a sitting Member of the House from Muzaffarpur Central constituency of Bihar. He was also a Member of the Constituent Assembly of India and the Provisional Parliament.

Dr. Manik Chand Jatav-vir passed away on the 29th December, 1956, at Agra. He was a sitting Member of the House from Bharatpur-Sawai Madhopur—Reserved Scheduled Castes constituency of Rajasthan.

Shri B. G. Kher passed away on the 8th March, 1957 at Poona at the age of 68. He was a Member of the Constituent Assembly of India and served the country devotedly and efficiently as India's High Commissioner in London and the Chairman of the Official Language Commission. In his death, India has lost a great

son, an eminent scholar, statesman and social reformer.

Dr. R. U. Singh passed away on the 12th January, 1957, in Lucknow at the age of 52. He was a Member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India.

We mourn the loss of these friends, and I am sure the House will join me in conveying our condolences to their families. The House may kindly stand in silence for a minute to express its sorrow.

*The Members then stood in silence for a minute.*

**PRESIDENT'S ASSENT TO BILLS**

Secretary: Sir, I lay on the Table the following 10 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

1. The Central Excises and Salt (Second Amendment) Bill, 1956,
2. The Union Duties of Excise (Distribution) Amendment Bill, 1956,
3. The Appropriation (Railways) No. 6 Bill, 1956,
4. The Appropriation (Railways) No. 7 Bill, 1956,
5. The Appropriation (No. 5) Bill, 1956,
6. The Faridabad Development Corporation Bill, 1956,
7. The Slum Areas (Improvement and Clearance) Bill, 1956,

[Secretary]

8. The Delhi Tenants (Temporary Protection), Bill, 1956,
9. The Delhi (Control of Building Operations) Continuance Bill, 1956,
10. The Delivery of Books (Public Libraries) Amendment Bill, 1956.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following 17 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

1. The Manipur (Village Authorities in Hill Areas) Bill, 1956,
2. The State Bank of Hyderabad Bill, 1956,
3. The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1956.
4. The Road Transport Corporations (Amendment) Bill, 1956,
5. The Representation of the People (Miscellaneous Provisions) Bill, 1956,
6. The Standards of Weights and Measures Bill, 1956,
7. The Administration of Evacuee Property (Amendment) Bill, 1956,
8. The Territorial Army (Amendment) Bill, 1956,
9. The Young Persons (Harmful Publications) Bill, 1956,
10. The Employees' Provident Funds (Amendment) Bill, 1956,
11. The Banking Companies (Amendment) Bill, 1956,
12. The Motor Vehicles (Amendment) Bill, 1956,
13. The Electricity (Supply) Amendment Bill, 1956,
14. The Indian Medical Council Bill, 1956,
15. The Territorial Councils Bill, 1956,

16. The Suppression of Immoral Traffic in Women and Girls Bill, 1956, and

17. The Women's and Children's Institutions (Licensing) Bill, 1956.

#### PRESIDENT'S ADDRESS

Secretary: Sir, I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 18th March 1957.

#### President's Address

राष्ट्रपति : संसद् के सदस्यगण, प्राज्ञ मैं पूरे एक वर्ष के बाद आप के सामने अभिभाषण कर रहा हूँ। यह वर्ष हमारे देश के लिये और विश्व के लिये महत्वपूर्ण घटनाओं से पूर्ण रहा है। हम ऐसे समय एकत्र हुये हैं जब कि देश भर में ग्राम चुनाव चल रहे हैं और इनके परिणाम-स्वरूप नई संसद् की स्थापना होने जा रही है। इस संसद् के सम्मुख कुछ कहने का मेरे लिये यह अन्तिम अवसर है। अपने निर्वाचन-क्षेत्रों के प्रतिनिधि के रूप में आप में से कुछ नई संसद् में भी आयेंगे और संभवतः कुछ सदस्यगण नई संसद् में नहीं आयेंगे। आप का कार्यक्षेत्र कहीं भी हो, मुझे इस में संदेह नहीं कि जो कुछ भी आप करेंगे वह इस देश के निर्माण संबंधी महान कार्य के हित में होगा। मैं आप के कार्य में सफलता और आप की सम्पन्नता की कामना करता हूँ।

पिछली बार जब मैंने आप के सामने अभिभाषण दिया था, तब से संसार ने, विशेष कर मध्यपूर्व ने, तनाव की स्थिति का सामना किया है और एक ऐसा संघर्ष भी देखा है जिस का अन्तिम रूप मिस्र पर आक्रमण हुआ। संयुक्तराष्ट्र के हस्तक्षेप और संसार के जनमत के फलस्वरूप आक्रमणकारी सेनाओं को मिस्र से हटा लिया गया, किन्तु इस संघर्ष से मिस्र को भारी क्षति ही नहीं उठानी पड़ी बल्कि ऐसे समय जब अन्तर्राष्ट्रीय स्थिति में सुधार होता दिखाई दे रहा था तनाव में बुद्धि हुई। इन